

The following steps have been taken in SAIL steel plants to improve the quality of steel:—

(1) Strict quality control measures are taken at every stage of processing right from intake of raw materials to production of final rolled product.

(2) Automation and sophisticated control of process parameters are being planned and getting introduced at blast furnace, steel melting shop, soaking pits and reheating furnaces and at rolling stage.

(3) Sophisticated technology of vacuum degassing and ladle metalurgy are being planned for introduction in the near future.

To contain price increases, the following measures, some of which are of continuing nature, have been taken in SAIL steel plants:—

(i) Regular monitoring of cost of production both at the corporate and plant level.

(ii) Emphasis on optimal utilisation of available sources within the organisation.

(iii) Costs like overtime, demurrage are being controlled through strict monetary limits.

(iv) Energy conservation.

(c) SAIL are in the process of completing their schemes to expand the capacities at Bhilai and Bokaro to 4 MT per annum. Schemes have also been formulated and funds provided in the 7th Plan to modernise the steel plants at Durgapur and Rourkela so that they may be able to attain their rated capacities of 1.6 MT and 1.8 MT per annum respectively.

Vigilance case against Chief Engineer, Directorate of Agricultural Aviation

1936. SHRI JASWANT SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a vigilance case is pending against the Chief Engineer, Directorate of Agricultural Aviation;

(b) whether any extension of service has also been granted to him; and

(c) if so, the reason for giving such extension particularly when in other Ministries, officers of doubtful integrity are being prematurely retired?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) and (c) The present Chief Engineer of the Directorate of Agricultural Aviation has not yet reached the prescribed age of superannuation. As such, there can be no question of giving him extension of service.

अखिल भारतीय सफाई कर्मचारी आयोग

1937. श्री अच्छे लाल बाल्मीक : क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने एक अखिल भारतीय सफाई कर्मचारी आयोग का गठन करने का निर्णय लिया है ;

(ख) यदि हां, तो आयोग के अध्यक्ष और सदस्यों के नाम क्या-क्या हैं ;

(ग) यह आयोग कब से अपना काम करना प्रारम्भ कर देगा ; और

(घ) यदि उपरोक्त भाग (क) का उत्तर "ना" हो तो उसके क्या कारण हैं ?

कल्याण संचालक में उपमन्त्री (श्री गिरिधर गोमांगो): (क) जी नहीं, श्रीमान् ।

(ख) और (ग) प्रश्न नहीं उठता ।

(घ) अनुसूचित जातियों और अनुसूचित जनजातियों के लिए संविधान के अनुच्छेद

338 के अन्तर्गत एक विशेष अधिकारी नियुक्त किया गया है जिसका कार्य सफाई कर्मचारियों सहित अनुसूचित जातियों और अनुसूचित जनजातियों की समस्याओं की जांच करना है।

अनुसूचित जातियों और अनुसूचित जनजातियों के लिए एक आयोग भी है जिसके समान कार्य है। इसके अलावा अनुसूचित जातियों और अनुसूचित जनजातियों के कल्याण से संबंधित एक संसदीय समिति भी है जो अनुसूचित जातियों और अनुसूचित जनजातियों के हितों को देखती है। उपरोक्त को ध्यान में रखते हुए केवल सफाई कर्मचारियों के लिए अन्य कोई आयोग आवश्यक नहीं समझा जाता।

District Centre near Wazirpur Depot Delhi

1938. MISS SAROJ KHAPARDE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the purpose for which land on ring road near Wazirpur Depot in Delhi and opposite district centre is earmarked;

(b) the details of the project proposed to be constructed on this land; and

(c) by when the construction on the project is likely to start and complete?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) The land on ring road near Wazirpur Depot has been earmarked for service industries/transport terminal according to Delhi Master Plan/Zonal Development Plan.

(b) About 6 hec. of land has been allotted by DDA for the construction of DTC Depots and a Printing Press Complex has been planned in an area of 3.5 hec. 16 plots have been carved out for Printing of Newspapers.

(c) DTC Depots have already been constructed and are functioning. Development work for the Printing Press Complex has been started recently.

Irrigation potential

1939. SHRI KALPNATH RAI: Will the Minister of WATER RESOURCES be pleased to state:

(a) what is the present irrigation potential in the country;

(b) the potential expected towards the end of the Seventh Five Year plan period; and

(c) the allocation of funds made for the purpose during the Seventh Five Year Plan?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND):

(a) The anticipated irrigation potential created up to the end of Sixth Plan is 67.9 Million hectares.

(b) A target of 12.9 million hectares of additional irrigation potential has been fixed for the Seventh Plan.

(c) The approved Government outlay for irrigation sector during the Seventh Plan is Rs. 14360.55 crores alongwith an anticipated institutional investment of about Rs. 3500 crores.

जी. डी. ए. द्वारा लारेंस क्षेत्र का विकास

1940. डा. गोविन्द दास रिछारिया : क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली विकास प्राधिकरण के जोनल डवलपमेंट प्लान के अन्तर्गत लारेंस रोड आवासीय एवं औद्योगिक क्षेत्र में लघु राजी मण्डी, कम्युनिटी सेन्टर, चलचित्र गृह, लॉडिंग प्लेटफार्म आदि बनाए जाने थे;

(ख) यदि हां, तो इसका ब्यौरा क्या है और पिछले पांच वर्षों में इनके निर्माण के लिए क्या कार्यवाही की गई है; और

(ग) इन स्वीकृत योजनाओं के क्रियान्वयन में हुए विलम्ब के लिए सरकार ने क्या कार्यवाही की है अथवा करने का विचार रखती है?